रिसर्च से हो रही है, और अभी तो मैं उस के सर्चे का अन्दाजा नहीं बतला सकता हं।

श्री राषे लाल भ्यास: क्या में जान सकता हूं कि हमारे देश का कौन सा ऐसा भाग है जहां शहद की मधुमक्खियों के पालने के लिए सब से अधिक स्थान और सुविधा है ?

डा॰ पी॰ एस॰ देशमुख: जहां पर फूल ज्यादा होते हैं, वह जगह इस के लिये ज्यादा उपयुक्त समझी जाती है।

Kumari Annie Mascarene: May I know under whose auspices these centres are being run and who are the teachers and what are their qualifications?

Dr. P. S. Deshmukh: I must ask for notice.

सरदार ए० एस० सहगल: क्या मान नीय मंत्री यह बतलाने की कृपा करेंगे कि मध्य प्रदेश में इस तरह की ट्रेनिंग खोलने का सरकार का कोई विचार है ?

डा॰ पी॰ एस॰ वेशमुख: मध्य प्रदेश में जो कम्युनिटी सेंटर्स के लिए ट्रेनिंग होगी, उन में इस को स्टार्ट करने के बारे में सोचा जायगा और अगर मुनासिब समझा गया तो इस की ट्रेनिंग वहां पर शुरू कर दी जायगी।

Shri Velayudhan: May I know whether any of these centres have produced any amount of honey and any report has been sent?

Dr. P. S. Deshmukh: I have already said I have no information.

Shri T. S. A. Chettiar: May I know whether in actual experience this one week's training is found adequate?

Dr. P. S. Deshmukh; I am sure.

Shri Beli Ram Das: May I know why the State of Assam has been excluded from such training?

Dr. P. S. Deshmukh: Nobody is going to be excluded. The feasibility of extension will be kept in mind and wherever we consider that such projects are desirable, they will be started.

Shri N. Sreekantan Nair: May I know how these trainees are recruited and how they are paid?

Oral Answers

**Dr. P. S. Deshmukh:** This is a big question because it involves the recruitment in the Community project centres and the village level workers. Mostly they are in Government service and the idea is to train those people who are already in Government service.

BARTER AGREEMENT WITH ARGENTINA

- \*1134. Dr. Ram Subhag Singh: (a) Will the Minister of Food and Agriculture be pleased to state whether it is a fact that the Government of India have entered into a barter agreement with the Government of Argentina for exchange of hessian with wheat?
- (b) If so, what are the total quantities of hessian and wheat which are likely to be exchanged according to the terms of that agreement?
- (c) When is the first shipment of Argentina wheat likely to arrive in India?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes, Sir.

- (b) 40,000 metric tons of Indian Jute goods against Argentina wheat. According to the terms of our Agreement with Argentina, it is regretted that the quantity of wheat supplied to India under the barter cannot be revealed.
- (c) The first shipment of wheat arrived in India in February this year.

Dr. Ram Subhag Singh: May I know what quantity of Indian hessian has already been sent to Argentina under this barter agreement?

Dr. P. S. Deshmukh: I have not got the information here.

Dr. Ram Subhag Singh: May I know by what time this wheat and jute goods shipments are going to be completed?

Dr. P. S. Deshmukh: The delivery period is January to June 1953.

Dr. Ram Subhag Singh: May I know whether all our total requirements of wheat for the current year will be met by the arrival of wheat from Argentina?

Dr. P. S. Deshmukh: This is an indirect question to get the same information.

Shri T. N. Singh: May I know if there are any penalty clauses in the terms of the contract in the event of failure to keep to the terms by either side?

Oral Answers

- Dr. P. S. Deshmukh: I have not got the copy of the agreement but we take every care while entering into an agreement to see that we are fully protected. The hon. Member may be sure that we leave no loop-holes.
- Shri Raghuramaiah: May I know why this quantum of wheat cannot be revealed?
- Dr. P. S. Deshmukh: These are somewhat delicate negotiations because we have to deal with other countries also. It is therefore not in the public interest to give the information.
- Shri Mohiuddin: May I know what is the arrangement Government have for testing the quality of wheat before it is shipped from Argentina?
- Dr. P. S. Deshmukh: We have made certain arrangements. I hope the officers concerned will bear in mind the hint which the hon. Member has given.
- Shrimati Reau Chakravartty: May I know what precautions Government have taken to prevent the loss incurred due to leakage of barter news as it was last time?
- Dr. P. S. Deshmukh: I cannot say more than this that Government takes every precaution to see that there is no loss.
- Shri Barman: May I know from the hon. Minister whether in our import of food-grains from outside, just as in this case from Argentina, if there is a loss in transit, who bears the loss? Has any loss been redeemed by any party up till now?
- Or P S. Deshmukh: It will depend on the facts of each particular case but I am sure that the country's interests would not be allowed to be jeopardized or on unnecessary loss will be incurred in dealing with such matters.

## CENTRAL COCONUT COMMITTEE

- \*1135. Shri P. T. Chacko: Will the Minister of Food and Agriculture be pleased to state:
- (a) whether Government have made an enquiry into the working of the Central Coconut Committee and if so, with what results;
- (b) whether the grants paid by the Committee to two marketing societies were properly utilized; and

- (c) whether these marketing societies are working at present?
- The Minister of Agriculture (Dr. P. S. Deshmukh): (a) No enquiry into the working of the Indian Central Coconut Committee was contemplated. But attempts are being made to improve its working.
- (b) Presumably the hon. Member is referring to the marketing Societies at Vaikkom and Narakkal in the Travancore-Cochin State which were set up as Co-operative Societies in 1946 for promoting co-operative effortamong the Coconut growers. In 1948-49 it came to the notice of the Indian Central Coconut Committee that the Narakkal Society was not properly utilising the grants made by it. After due investigation it was decided to discontinue the grant in November 1950. The grant to Vaikkom Society was also discontinued at the same time for similar reasons.
- (c) Government are not aware of the working of these Societies after the stoppage of the grant of the Coconut Committee.
- Shri P. T. Chacko: May I know what is the total amount of grant paid to these two societies for marketing purposes for the last four years?
- Dr. P. S. Deshmukh: I am very sorry, I have not got the figures, but I will give it to the hon. Member later, if he wants.
- Shri P. T. Chacko: May I know, Sir. whether Government have taken any action against the persons responsible for not utilising the grants given to this Committee for marketing purposes properly?
- Dr. P. S. Deshmukh: Sir, I am aware of this complaint. I am afraid I cannot give the details, because it is a transaction of a few years back. We are trying to get the information to see if there is anything fishy about it
- Shri A. M. Thomas: May I enquire whether a charge has been generally levelled against the Government that the recommendations of the Central Coconut Committee are not being accepted by the Government? It so, what is Government's view on the matter?
- Dr. P. S. Deshmukh: This is not correct. Sir. sometimes certain financial sanctions may have been withheld. That is a general complaint made from time to time by all commodity committees. The Ministry of